

DIVISION BENCH  
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/6(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	KONARKA INDUSTRIES VS B.E. PUMPS PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. Since no one is interested to pursue this petition, none appears
2. Therefore, the petition is **dismissed** for non-prosecution.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**